### 4 Dispensing with... [RAJYA SABHA]

...Question Hour

### MoU between the Government of India and the N.S.T.F.D.C.

जनजाजीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती रेणुका सिंह सरुता): महोदय, मैं 2019-20 के वर्ष के लिए भारत सरकार (जनजातीय कार्य मंत्रालय) और राष्ट्रीय अनुसूचित जनजाति वित्त तथा विकास निगम (एन.एस.टी.एफ.डी.सी.) के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

## MESSAGE FROM LOK SABHA

# The New Delhi International Arbitration Centre Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the New Delhi International Arbitration Centre Bill, 2019, as passed by Lok Sabha at its sitting held on the 10th July, 2019."

Sir, I lay a copy of the Bill on the Table.

# STATEMENT BY MINISTER

# Status of implementation of recommendations contained in the Three Hundred and Seventh Report of the Department-related Parliamentary Standing Committee on Human Resource Development

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): महोदय, मैं उच्चतर शिक्षा विभाग, मानव संसाधन विकास मंत्रालय की अनुदान मांगों (2018-19) पर तीन सौ दोवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों पर सरकार द्वारा की गई कार्रवाई के संबंध में विभाग संबंधित मानव संसाधन विकास संबंधी संसदीय स्थायी समिति के तीन सौ सातवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

# DISPENSING WITH ZERO HOUR SUBMISSIONS AND QUESTION HOUR

MR. CHAIRMAN: Hon. Members, as we lost two important days, it is decided that we will forego the Zero Hour and the Question Hour and continue with debate on the Budget and also try to sit late in the evening to the extent possible. Shri Anil Desai was already on his legs; he was speaking. So, he will continue the debate. ...(*Interruptions*)...